

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : CP/25/2017

**NAME OF THE PETITIONER(S)** : R. RAJASEHAR

**NAME OF THE RESPONDENT(S)** : VASAN CONSTURCTIONS COMPANY PVT LTD & ORS

**UNDER SECTION** : 241/242

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

N. V. PRAKASH.

Counsel for Petitioner,



G. FORSELVAN

Counsel for Respondent  
ORDER  
TCS

Counsel for the Petitioner is present. Counsel for the Respondent is also present. Counsel for the petitioner has filed rejoinder, the copy of which has been provided to the other side. Pleadings are complete. The matter is posted for arguments. Put up on 4.8.2017 at 10.30 A.M.

S. VIJAYARAGHAVAN

(S. VIJAYARAGHAVAN)  
Member (Technical)

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)